



3

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/225/2016
NAME OF THE PETITIONER(S) : Kamlesh Kalidas Shah
NAME OF THE RESPONDENT(S) : M/s TVS Motors Limited & 10 others
UNDER SECTION : 111A of Companies Act 1956

S.No.	Name (in Capital)	Represented by	Signature
1	CS. C. RAMASUBRAMANIAM	Mr. K K Shah Petitioner	
2	CA Prassanchand Ostwal	Mahaveerchand Ostwal R-11	

ORDER

Shri C Ramasubramaniam, PCS representing the petitioner present. Shri Prassanchand Ostwal, Chartered Accountant, representing R11 present and stated that counsel for petitioner approached him and during discussions they stated that there is requirement of settling the matter between them. In view of the representation, the matter is adjourned. Put up on 03.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)